HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

***

File No.:- **CSA 30/2009**

Titled

Abdul Gani & Ors. V/s **Chur Singh and ors**

..... Petitioner/Appellant(s) ..... Respondent(s)

Notice to the respondent(s): -

12. Soma Devi
W/O Gopal Singh
R/o Doda

13. Lila Devi
W/O Krishan Lal
R/O Dessa Lamber

14. Kaushalya Devi
W/O Jagdish
R/O Gai Dessa

15. Nasib Singh
S/O Dina nath
R/O Gai Dessa

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 16.10.2026 09.00 A.M. or the next working day if 16.10.2026 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 09th day of October, 2026, at Jammu.

12/10/26.

(Swati Gupta)
Registrar (Judl.)
High Court of J&K
Jammu

9/10/26

No.:- 6746 Dated:- 13-10-2026

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu, for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 243 dated 08-10-2026 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

13/10/26

(Swati Gupta)
Registrar (Judl.)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

High Court of J&K
J A M M U.

09/10/26